COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 1586 OF 2018</u> IN DFR NO. 4352 OF 2018

Dated: 26th November, 2018

In the matter of:

M/s Mayfair Renewable Engery (I) Private Limited Appellant(s)

Versus

Hubli Electricity Supply Company Ltd. & Ors. Respondent(s)

ORDER

The Bench could not assemble today. List the matter on <u>27-11-2018</u>.

Court Master/PPS

tpd/pk